

resettlement of Sri Lanka repatriates and some schemes are under consideration. Repatriate families have the facility of obtaining Family cards from the High Commission of India in Sri Lanka before departure from Sri Lanka, on the basis of which rehabilitation assistance is extended to them. The schemes sanctioned for the purpose are intended to offer a reasonable prospect of resettlement, with due regard to the fact that the repatriates are also allowed to transfer, to India from Sri Lanka, assets upto Rs. 75,0000.

There are no unfavourable reports from the State Governments regarding the living conditions of Sri Lanka repatriates.

The number of persons repatriated to India under the Indo-Ceylon Agreement, 1964, upto 31st October, 1974, is 1,64,926. A statement of the rehabilitation benefits made available to these repatriates is laid on the Table of the House [Placed in Library. See No. LT-8603/74.]

**Working of Goa Shipyard Limited,
Vasco-da-Gama.**

2438. SHRI MUKHTIAR SINGH MALIK
SHRI BIRENDER SINGH RAO:

Will the Minister of DEFENCE be pleased to state-

(a) whether Government have inquired into the working of the Goa Shipyard Limited, Vasco-da-gama, Goa during the last two years;

(b) if so, the nature of irregularities that have come to the notice of the Union Government during the above said period; and

(c) the steps taken to improve the drawbacks?

2712 L.S.—3.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA): (a). Government have not instituted any inquiry into the working of the Goa Shipyard Ltd., Vasco-da-Gama, Goa, during the last two years.

(b) and (c). Does not arise.

Indian Employee killed by Nepalese Policeman

2439. SHRI SURENDRA MOHANTY:

SHRI N. E. HORO:
SHRI R. S. PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an Indian employee working in the Chatra Canal and Kosi Project was killed by two Nepalese Policemen; and

(b) if so, whether any compensation has been asked for from Nepalese Government, and if so, the reaction of the Government of Nepal thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Yes, Sir. Our Embassy in Nepal has asked the Nepalese Government for compensation. Meanwhile, the policemen concerned have been arrested.

**Supply of Sub standard Blood by
Commercial Organisations**

2440. SHRI R. R. SINGH DEO: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the blood supplied by the commercial organisations is much below the standard and often found to be adulterated; and